

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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September 16, 2016

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

RBI cancels Certificate of Registration of 2 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Chandel Hire	Hameer Singh Nagar, Unnav	B.06.00435	January 19,	August 05, 2016
	Purchase Pvt. Ltd.	Road, Datia (Madhya Pradesh) - 475335		2001	
2.	M/s Golden Future Capital Limited	504-505, 5 th Floor, Balaji Tower VI, Durgapura, Tonk Road, Jaipur – 302052	B-10.00089	December 22, 2010	August 05, 2016

As such, the above companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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